

THE DELHI MUNICIPAL CORPORATION (VALIDATION OF
ELECTRICITY TAX) ACT AND OTHER LAWS
(REPEAL) ACT, 2002

ARRANGEMENT OF SECTIONS

SECTIONS

1. Short title.
2. Repeal of certain enactments.
THE SCHEUDULE.

THE DELHI MUNICIPAL CORPORATION (VALIDATION OF
ELECTRICITY TAX) ACT AND OTHER LAWS
(REPEAL) ACT, 2002

ACT NO. 41 OF 2002

[8th August, 2002.]

An Act to repeal the Delhi Municipal Corporation (Validation of Electricity Tax) Act, 1966, the Goa, Daman and Diu (Opinion Poll) Act, 1966, the Punjab Pre-emption (Chandigarh and Delhi Repeal) Act, 1989 and certain other enactments which are in force in the Union territory of Chandigarh.

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—

1. Short title.—This Act may be called the Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Act, 2002.

2. Repeal of certain enactments.—The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof.

THE SCHEDULE
(See section 2)
REPEAL OF ENACTMENTS

Name of the Act	Year	Act No.	Extent of repeal
1	2	3	4
The Delhi Municipal Corporation (Validation of Electricity Tax) Act, 1966	1966	35	The whole.
The Goa, Daman and Diu (Opinion Poll) Act, 1966	1966	38	Ditto.
The Punjab Pre-emption (Chandigarh and Delhi Repeal) Act, 1989	1989	22	Ditto.
The Colonisation of Government Lands (Punjab) Act, 1912	1912	Pb. Act V	As in force in the Union territory of Chandigarh.
The Punjab Town Improvement Act, 1922	1922	Pb. Act IV	Ditto.
The Repealing (Punjab Loans Limitation) Act, 1923	1923	Pb. Act III	Ditto.
The Punjab Aerial Ropeways Act, 1926	1926	Pb. Act V	Ditto.
The Punjab Urban Immovable Property Tax Act, 1940	1940	Pb. Act XVII	Ditto.
The Punjab Jagirs Act, 1941	1941	Pb. Act V	Ditto.
The East Punjab Local Authorities (Restriction of Function) Act, 1947	1947	East Pb. Act IX	Ditto.
The East Punjab Armed Bands (Arrest and Detention) Act, 1947	1947	East Pb. Act XI	Ditto.
The East Punjab Extension of Limitation Act, 1947	1947	East Pb. Act XVI	Ditto.
The East Punjab Refugees Rehabilitation (Loan and Grants) Act, 1948	1948	East Pb. Act II	Ditto.
The East Punjab Refugees (Registration of Claims) Act, 1948	1948	East Pb. Act VII	Ditto.
The East Punjab Refugees (Registration of Land Claims) Act, 1948	1948	East Pb. Act XII	Ditto.
The East Punjab Refugees Rehabilitation (Buildings and Building Sites) Act, 1948	1948	East Pb. Act XLII	Ditto.
The East Punjab Refugees Rehabilitation (House Building Loans) Act, 1948	1948	East Pb. Act XLIII	Ditto.
The Punjab New Townships (Street Lighting and Water Supply) Fees Act, 1950	1950	Pb. Act IX	Ditto.
The Punjab Development of Damaged Areas Act, 1951	1951	Pb. Act X	Ditto.
The Punjab Resumption of Jagirs Act, 1957	1957	Pb. Act 39	Ditto.
The Punjab New Mandi Townships (Development and Regulation) Act, 1960	1960	Pb. Act II	Ditto.
The Punjab Urban Estates (Development and Regulation) Act, 1964	1964	Pb. Act 22	Ditto.